

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN BENCH, CHENNAI**

**ORIGINAL APPLICATION NO.198 of 2024(SZ)**

Suo Moto matter in respect of news item appearing in "The New Indian Express dated 08.04.2024 titled 'Garbage pile-up on Fort Kochi beach hampers tourism prospects" which has been transferred to Southern bench and re-numbered as Application No.198 of 2024 (SZ).

**: Applicants**

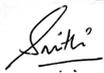
**Vs**

**Kochi Municipal Corporation**

**through its Secretary & others**

**: Respondent(s)**

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA  
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE-  
1, ERNAKULAM FOR AND ON BEHALF OF THE 2<sup>nd</sup> RESPONDENT.**



Standing counsel for the 2<sup>nd</sup> respondent

**Adv. Rema Smrithi**

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**: Applicants**

**Vs**

**Kochi Municipal Corporation**

**through its Secretary & others**

**: Respondent(s)**

**VOLUME-I**

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Dated: 07.08.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

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**: Applicants**

**Versus**

**Kochi Municipal Corporation**

**through its Secretary & others**

**: Respondents**

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE-1, ERNAKULAM FOR AND ON BEHALF OF THE 2<sup>nd</sup> RESPONDENT.**

I, Sajeesh Joy, aged 49 years, S/o. V.A. Joy , residing at E 1101, Purva Eternity, Kakkanad, Ernakulam, now working as the Environmental Engineer, Kerala State Pollution Control Board, District Office-1, Ernakulam. I am competent to and duly

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Environmental Engineer  
Kerala State Pollution Control Board  
District Office-I, Gandhi Nagar  
Kochi-682 020, Kerala

authorized to represent the 2<sup>nd</sup> Respondent in OA 198/2024. I know the facts and circumstances of the case. The factual submissions made here are true and correct to the best of my knowledge, information and belief. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying information on file and it is so humbly prayed in the interests of justice in this case

1. It is respectfully submitted that the Hon'ble Tribunal, has passed an order on 20.06.2025 directing "the Local Self Government Department, State of Kerala, and the Kerala State Pollution Control Board are advised to explore the possibility of deploying modern equipment, such as sea bins, amphibious waste removal systems etc., for the effective removal of floating debris from backwaters and coastal waters".

2. It is humbly submitted that the order dated 20.06.2025 of the Hon'ble Tribunal includes technical directives involving the deployment of modern equipment such as sea bins, amphibious waste removal systems, etc., which are new technologies to the Board. In view of this, it is requested to grant additional time for compliance.

3. It is respectfully submitted that this respondent The Board had issued a letter to the Special Secretary, Local Self Government Department seeking further directions from the Government in connection with the order of the Hon'ble Tribunal dated 20.06.2025. A copy of the letter no.KSPCB/HO/EE3/OA-198/2024 dated 20.07.2025 is produced herewith and marked as **Annexure- R(2)- H**. Further, letter no. KSPCB/HO/EE3/OA-198/2024 dated 06/08/2025 has been issued to the Special Secretary, Local Self Government Department requesting to convene a meeting of all departments concerned to discuss the matter. A copy of the letter is produced herewith and marked as **Annexure- R(2)- I**.

4. It is humbly submitted that efforts have been taken by the Board to control pollution in the area and will undertake necessary action for ensuring compliance.



Environmental Engineer  
Kerala State Pollution Control Board  
District Office-I, Gandhi Nagar  
Kochi-682 020, Kerala



All the facts stated above are true to the best of my knowledge, information and belief.

This the 7th day of August, 2025.

For and on behalf of the Kerala State Pollution Control Board (2<sup>nd</sup> Respondent)



A handwritten signature in black ink, appearing to read "Sajeesh V Joy".

Sajeesh V Joy

Environmental Engineer

Kerala State Pollution Control Board

District Office-1, Ernakulam

Environmental Engineer  
Kerala State Pollution Control Board  
District Office-I, Gandhi Nagar  
Kochi-682 020, Kerala

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: Applicant(s)

Vs

Kochi Municipal Corporation

through its Secretary & others

: Respondent(s)

**VOLUME-II**

**ANNEXURES**

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1.	<b>Annexure- R(2)- H.-</b> Letter issued by the Board to the Special Secretary , Local Self Government Department dated 20/07/2025.	1

2.	<b>Annexure- R(2)- I-</b> Letter issued by the Board to the Special Secretary , Local Self Government Department dated 06/08/2025.	2

**Annexure R2- (H)**

Ph: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman:  
2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web:  
[kspcb.kerala.gov.in](http://kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**  
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്  
Pattom P.O., Thiruvananthapuram – 695 004  
പട്ടം പി.ഒ, തിരുവനന്തപുരം 695 004



KSPCB/HO/EE3/OA-198/2024

Date: 20-07-2025

From

The Chairperson

To

The Special Secretary  
Local Self Government Department

Sub: Original Application No.198 of 2024 (SZ)- Garbage pile-up on Fort Kochi beach hampers tourism prospects - Effective removal of floating debris from backwaters and coastal waters- Deploying modern equipment, such as sea bins, amphibious waste removal systems etc. – Reg

Ref: Order of Hon'ble NGT dated 20/06/2025(Copy enclosed)

Sir,

Kind attention is invited to the subject matter. The Suo Motu case registered by the Principal Bench of the National Green Tribunal, as Original Application No.550 of 2024 (PB) based on the news item published in 'The New Indian Express' dated 08.04.2024 titled, "Garbage pile-up on Fort Kochi beach hampers tourism prospects" which has been transferred to Southern Zone and renumbered as Original Application No.198 of 2024 (SZ).

Copy of order of Hon'ble NGT vide reference is enclosed for kind information and further directions from the Government.

Yours faithfully,

Encl: as above

**CHAIRPERSON**  
Signed by  
Sreekala S  
Date: 20-07-2025 11:48:19

**Annexure R2- (I)**

Ph: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150  
Member Secretary: 2318151

e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web:  
[kspcb.kerala.gov.in](http://kspcb.kerala.gov.in)

**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



Pattom P.O., Thiruvananthapuram – 695 004  
പട്ടം പി.ഒ. തിരുവനന്തപുരം 695 004



KSPCB/HO/EE3/OA-198/2024

Date: 06-08-2025

From  
The Chairperson

To  
The Special Secretary  
Local Self Government Department

Sub: Original Application No.198 of 2024 (SZ)- Garbage pile-up on Fort Kochi beach hampers tourism prospects - Action to be taken in compliance with Hon'ble NGT –Reg.

Ref: 1.Order of Hon'ble NGT dated 20/06/2025  
2. Letter even number dated 20.07.2025 enclosing ref (1)

Madam ,

Kind attention is invited to the subject matter. The Hon'ble NGT has registered a Sua Motu case registered by the Principal Bench of the National Green Tribunal, as Original Application No.550 of 2024 (PB) based on the news item published in 'The New Indian Express' dated 08.04.2024 titled, "Garbage pile-up on Fort Kochi beach hampers tourism prospects" which has been transferred to Southern Zone and renumbered as Original Application No.198 of 2024 (SZ).

The Hon'ble NGT vide order dated 20.06.2025 directed Local Self Government Department, Govt of Kerala and the Kerala State Pollution Control Board to explore the possibility of deploying modern equipment, such as sea bins, amphibious waste removal systems etc., for the effective removal of floating debris from backwaters and coastal waters. In this regard, a meeting including all departments concerned may be initiated at LSGD level at the earliest to take necessary action on the matter . The next hearing of the case is scheduled on 14.08.2025.

Yours faithfully,

Encl: as above

**CHAIRPERSON**

Signed by

Sreekala S

Date: 06-08-2025 18:22:10